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Central Administrative Tribunal
Principal Bench

RA 376/2000

in

OA 2299/98,

MA2675/2000

New Delhi this the 9th day of November, 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A).
Hon'ble Smt. Lakshmi Swaminathan, Member (J).

Pooran Mal,
S/o Shri Yashna Ram,
R/o Q.No. 101/7, Railway Quarters,
Delhi Sadar Bazar Railway Station,
Delhi-110 006. Applicant.

Versus

1. Union of India through
its Secretary,
Ministry of Railways,
Railway Bhawan, Rafi Marg,
New Delhi-110 001.
2. The General Manager
Northern Railways,
Bardoa House,
New Delhi-110 001.
3. The Divisional Railway Manager,
Northern Railways,
State Entry Road,
New Delhi-110 001.

Respondents.

O R D E R (By circulation)

Hon'ble Smt. Lakshmi Swaminathan, Member (J).

We have perused the Review Application filed by the applicant seeking review of the Tribunal's order dated 16.5.2000 in OA 2299/98.

2. The applicant has tried to reargue the case in the Review Application by contending that the cause of action of the applicant is of a continuing nature and the question of limitation does not arise in the circumstances of the case. The grounds taken by the applicant in the Review Application may be more germane to an appeal, but

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it is settled law that in the garb of a Review Application, the applicant cannot re-agitate the matter. We are unable to agree with the contentions of the applicant that there is any error apparent on the face of the order dated 16.5.2000 or any other sufficient grounds as provided under Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985 to justify allowing the Review Application. In the circumstances, RA 376/2000 is liable to be rejected.

3. MA 2675/2000 along with RA has been filed praying for condonation of delay. RA has been filed on 9.10.2000. The Miscellaneous Application does not also disclose sufficient grounds to allow it and on this ground also the Review Application fails.

4. In the result, RA 376/2000 with MA 2675/2000 are rejected.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S. R. Adige
(S. R. Adige)
Vice Chairman (A)

'SRD'